

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26-02-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/482/2020  
NAME OF THE PETITIONER : Beacon Trusteeship Ltd  
NAME OF THE RESPONDENTS : S.Viswanathan (Printers & Publishers) Pvt Ltd  
UNDER SECTION : Sec 7 of IBC, 2016

**ORDER**

Ld. Sr. Counsel for the Petitioner Mr. Arvindh Pandian is present through video conferencing mode.

There is no representation for the Respondent. Ld. Sr. Counsel for the Petitioner states that meeting with the debenture holders to be held within three weeks from today for the restructuring the repayment schedule. The connected matter is pending on the file of NCLT - Court – I.

List the matter on **21.04.2021** for hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

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(R. SUCHARITHA)  
MEMBER (JUDICIAL)